Contested commercial cases instituted on or after 1st August 2018 and disposed during the month of September-2020

Sr. No.		istrict		Petitioner Name Respondent Name	VS Advo		of Whether ion Relief was Pre-Insitu Mediation take place	sought and tion did not		f Days disposal	for Nature Disposal (Contested Settled)	execution	days f execution decree fro	
			CS (COMM)- 784/19	ICICI BANK VS. LOVENEESH KR. G	HAI PUNIT K BHALLA	3. 24.05.2019	NO		01.09.20	464	CONTESTED			Suit for Recovery
1	Ms. Pinki, District Judge, Comercial Court- 01	ENTRAL	CS (COMM)- 115/19	R.S. CARGO SERVICES VS. ICICI B/	ANK AMARDE	EP MAINI 16.01.2019	NO		30.09.20	623	CONTESTED			Suit for Recovery
2	Sh. Rajneesh Kumar Gupta, District Judge, Commercial Court-02	ENTRAL			l		1	NIL				1		
3	Sh. Mahesh Chandra Gupta, District Judge, Commercial Court-03	ENTRAL						NIL						
4	Ms Nisha Saxena, District Judge, CE Commercial Court-04	ENTRAL	ARBTN 526/2018	CS (Comm) 1186/2019 Shishpal Vs N	DMC & Anr. Satyendr	a Kr. Singh 16.07.20	9	No No	30.09.2020	443	Decree	N/A	N/A	Suit for Recovery
			ARBTN 532/2018	CS (Comm)/1137/2019 Munish Anand	Vs NDMC Satyendr	a Kr. Singh 11.07.202	0	No	30.09.2020	448	Decree	N/A	N/A	Suit for Recovery
5	Sh. Ashwani Kr. Sarpal, District Judge, Commercial Court-05	ENTRAL			1			NIL	l	•	1			
6	Sh. Manmohan Sharma, District Judge, Commercial Court-06	ENTRAL												
7	Sh. Narinder Kumar, DJ (Commercial Wood)	/est						NIL						
/								NIL	***************************************					

Sr. No.	Court	District	Petitioner Respondent N	VS Advocate	f Whether Relief was so Pre-Insitution Mediation of take place (Ye	n did not	for Nature Disposal (Contested Settled)	of Date of execution / of decree	or Section of
	Sh. Gurdeep Singh, DJ (Commercial Court)-	West							
	02								
8									
				 		NIL			

Sr. No.	Court	District	Case No.	Petitioner Name Respondent Name	VS Advocate	Date of Registration	f Whether Urgent Do Relief was sought and Do Pre-Insitution Mediation did not take place (Yes / No)	ate of Days ecision disposal	for Nature Disposal (Contested Settled)	execution	f Number of days for execution of decree from date of decision	Section
9	SH. SANJEEV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01						NIL					
10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02	NEW DELHI					ME					
							NIL					
11	SH. SANJIV JAIN, LD. DISTRICT JUDGE (COMM.)-03						NIL					
12	SH. RAMESH KUMAR-I, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH					NIL					
13	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH					NIL					
14		SOUTH- EAST					NIL					
15	Ms. Raj Rani Mitra, District Judge (Commercial)-02	SOUTH- EAST					NIL					
16	SH. SANJAY SHARMA-I	EAST					NIL					
17	Sh. Laxmi Kant Gaur, Ld. District Judge (Commercial Court), North East, KKD, Delhi/	NORTH EAST					NIL					
18	MS. NIVEDITA ANIL SHARMA, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara										
10	MS. SUKHVINDER KAUR	Shahdara					NIL					
-7												
							NIL					

Sr. No.	Court	District	Petitioner Respondent Na	/S Advocate	Registration	Whether Relief was so Pre-Insitutio Mediation take place (Y	ought and De on did not	te of Days cision disposal	for Nature Disposal (Contested Settled)	of Date of execution / of decree	
20	Sh. Vinod Kumar, Ld. DJ (C.C.)	NORTH- WEST									
							NIL				
21	MS. BARKHA GUPTA, DJ(COMM)	North					NIL				
22	SH. HARISH DUDANI, DJ (COMMERCIAL)	SOUTH WEST					NIL				